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(2022) 11 SIK CK 0071 Sikkim High Court

Case No: Regular Second Appeal No. 06 Of 2019

Lalita Subba (Limboo APPELLANT

۷s

Silverster Rai And Others RESPONDENT

Date of Decision: Nov. 30, 2022

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: N. Rai, Tara Devi Chettri, Sudipto Mazumdar, Pema Ongchu Bhutia

Judgement

Meenakshi Madan Rai, J

I.A No.06 of 2022 is an application for adjournment filed on behalf of Respondent No.3 on grounds of ill-health and Medical Certificates is appended

thereof.

Not opposed by other parties.

Considered and ordered accordingly.

I.A No.06 of 2022 stands disposed of.

List on 16-03-2023 as found convenient by the parties.